

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

CIVIL MISC. CONTEMPT PETITION NO.74 of 2003
(O.A. No.379/03)
ALLAHABAD THIS THE 14TH DAY OF FEBRUARY, 2005

HON'BLE MR. JUSTICE S. R. SINGH, VICE-CHAIRMAN
HON'BLE MR. S. C. CHAUBE, MEMBER - J

Kapoor Chandra Prasad aged about
58 years Son of Sri Ganga Ram,
Posted as Divisional Commercial Manager,
East Central Railway, Mughalsarai,
Resident of House No, 586 Nai Basti
GT Road Mughalsarai,
District-Chandauli. Applicant
(By Advocate Shri S. Agarwal & Sri S.K. Mishra)

Versus

1. K.K. Saxena,
Divisional Railway Manager,
East Central Railway, Mughalsarai.
2. B.K. Singh,
Senior Divisional Personnel Officer,
Eastern Central Railway, Mughalsarai.

. Opp. Parties

(By Advocate Sri A.V. Srivastava)

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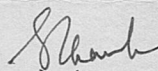
HON'BLE MR. JUSTICE S. R. SINGH, VICE-CHAIRMAN

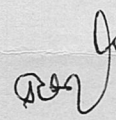
This contempt petition has been instituted on the
ground of alleged dis-obedience of the interim order
dated 17.04.2004 passed in O.A. No.379/03 in Kapoor Chandra
Prasad Versus Union of India and Ors. The said original
application which was directed against transfer order
has since been dismissed vide order dated 11.02.2005.

Raj

2. In the circumstances, therefore, we find no good ground to proceed ~~for~~[✓]ther On the contempt side.

The Contempt Petition is accordingly dismissed. Notices are discharged.


Member-A


Vice-Chairman

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